



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.02.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 16.02.2026, 19.02.2026 & 23.02.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2287 of 2024 Part Heard	Sukhbir Singh, Director & Shareholder of Farm2energy Pvt. Ltd. Vs. Verbio India Pvt. Ltd. & Anr.	16.02.2026	02.03.2026
2.	Comp. App. (AT) (Ins) No. 548 of 2025 & I.A. No. 5536, 5545 of 2025 (With Defects) Part Heard	Rakesh Sharma Vs. A-One Homes & Anr.	19.02.2026	03.03.2026
3.	Comp. App. (AT) (Ins) No. 1321 of 2025 Part Heard	Ramesh Chandra Pant Vs. Catalyst Trusteeship Ltd. & Ors. With	19.02.2026	03.03.2026

4.	Comp. App. (AT) (Ins) No. 929 of 2025 Part Heard	Civitech Developers Pvt. Ltd. Vs. Ajeet Kumar Rai & Ors.	19.02.2026	03.03.2026
5.	Comp. App. (AT) (Ins) No. 202 of 2025 Part Heard	Asha Garg Suspended Management of VV Multiplex Pvt. Ltd. Vs. Ashok Kumar Goyal & Ors. With	23.02.2026	26.02.2026
6.	Comp. App. (AT) (Ins) No. 223 of 2025 Part Heard	IPS Associates Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd. & Ors. With	23.02.2026	26.02.2026
7.	Comp. App. (AT) (Ins) No. 431 of 2025 Part Heard	Bal Raj Singh & Ors. Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd., (now known as VV Multiplex Developers Pvt. Ltd.) & Ors.	23.02.2026	26.02.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)